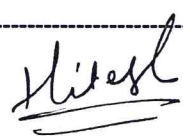




**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.12.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

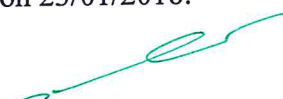
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 71/10	TP 24/16	For Hearing	397/ 398	Gautam R. Padival & 2 Ors. Vs. The Karnataka Theatres Ltd. & 55 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	HITESH KUMAR	PETITIONERS	
2.	Shreyas A 9036118414 for VGB Associates	Respondent NO. 54	
3	AKASH 9762132241 FOR AGRAA LEAD	RESPONDENTS R10, R14-32, R34,35, R40 R48-51.	

ORDER

Counsel for Petitioner is present. Agraa Legal Advocates filed vakalath for R10, R14 to R32, R34, R35, R40 & R48 to R51. Counsel for R1 to R9 is present. Counsel for R54 is also present. Agraa Legal Counsel informed the Tribunal that they have no instructions for appearing other Respondents. Registry is directed to verify and put up whether notices to other Respondents have been served or not. For filing objections if any, list it on 23/01/2018.


Member (T)


Member (J)